



of maintainability of the Main Petition may be heard first. Matter is adjourned.

**3. List the matter along with all the related IAs for further hearing on 16.03.2023.**

**Sd/-**

**(Prasanta Kumar Mohanty)**  
**Member (Technical)**  
**/ D-19.01.2023/**

**Sd/-**

**(Deep Chandra Joshi)**  
**Member (Judicial)**